## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/218/2016

NAME OF THE PETITIONER(S)

: Muneez Rahman

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Pvt Ltd & 3 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ROHAN RATASEICARAN

Ray agopal d Rayhuratten Advocates

Coursel for R1,224

M.M. SRIBHAMA

COINS EL FOR PETET DONER

John John for K. Grawtham kumar Attibam Vijay

**ORDER** 

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4 and Shri Jolly John, counsel for R3 are present. Counsel for R3 sought time for submitting arguments. Time extended at request. Put up on 25.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)